

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 25th day of September, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J
Hon'ble Ms. Ajanta Dayalan, Member-A

Original Application No. 330/00658/2019
(U/S 19, Administrative Tribunal Act, 1985)

1. Pradyumn Pathak 28 yrs. S/o Late Shri Bal Kishan Pathak
R/o Shanta Kunj Nagla Rambal Near Mandi Samiti
Firozabad, Road, Agra-282006.
2. Robin Singh S/o Shri Kushal Pal Singh R/o 137-B.10,
Gulshan Park Near Vikas Auto Wheels, Post Banna Devi,
G.T. Road, Aligarh, 202001, Presently residing at
Quarter No. 14 Type-3, G.P.R.A., Section-15 Sikandra,
Agra-282007.
3. Manish Kumar Vikas S/o Geetam Singh R/o 67
Pushpanjali Garden, Dayal Bagh Agra-282005.

.....Applicants.

By Advocate – Shri Avnish Tripathi.

V E R S U S

1. Union of India through its Secretary, Ministry of Statistics and Programme implementation department of National Sample Survey office field operation, Division Sardar Patel Bhawan Sansad Marg, New Delhi-110001.
2. Director SSS MOS & P.I. Government of India, Sardar Patel Bhawan Sansad Marg, New Delhi-110001.
3. Regional Director, N.S.S.O. (F.O.D.) Agra Region 64/4 wing, B, Second Floor, C.G.O. Complex Sanjay Place Agra-282002.

.....Respondents.

By Advocates : Shri L.P. Tiwari.

ORDER

By Hon'ble Mr. Justice Bharat Bhushan, J.M. :

Shri P.K. Dubey proxy counsel for Shri Avnish Tripathi, Advocate for the applicants and Shri L.P. Tiwari, Advocate for the respondents are present.

2. Withdrawal Application No. 2056/2019 has been moved along with power on behalf of the applicants. Shri P.K. Dubey proxy counsel for Shri Avnish Tripathi, Advocate for the applicants submitted that he wants to withdraw this original application.

3. Shri Vudit Khanna proxy counsel for Shri L.P. Tiwari, Advocate for the respondents has no objection to the same.

4. In view of the prayer made by proxy counsel for the applicants, the OA is dismissed as withdrawn with liberty to seek appropriate relief.

(Ajanta Dayalan)
Member (A)

(Justice Bharat Bhushan)
Member (J)

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